

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-123(PB)/2017

IN THE MATTER OF:

Bank of Baroda

.....Petitioner

v.

Amrapali Infrastructure Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 7

Order delivered on 21.12.2017

Coram:

**CHIEF JUSTICE M.M. KUMAR
Hon'ble President**

**Deepa Krishan
Hon'ble Member (T)**

For the Petitioner(s):

Mr. Aditya Marwah, Advocate
Mr. Sanjay Bhatt & Ms. Honey Satpal, Advocates for
Resolution Professional

For the Respondent(s) :

Mr. Ajay Kumar Jain, Advocate
Mr. Vishnu Sharma, Ms. Anupama Sharma, Ms.
Goutami Budhepriya & Ms. Sonali Negi, Advocates

ORDER

For order, see (IB)-122(PB)/2017

21.12.2017

VINEET